

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

120
C.P(CAA) No. 631/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th February 2018, 10.30 A.M

Name of the Company	Abhishek Polyplast Pvt Ltd & Anr		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

RAVI ASOPA, Advocate for Respondents

B

ORDER

Ld. Counsel appearing on behalf of the applicant further sought leave to file reply to the objection filed by the Regional Director, Eastern Region. Leave is granted. Reply may be filed within 4 weeks from today.

List it on 02/04/2018.

Sd

(Jinan K.R.)
Member (J)